

आयकर अपीलीय अधिकरण “बी” न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL “B” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT
AND SHRI S.S. VISHWANETHRA RAVI, JM

आयकर अपील सं / ITA No.290/PUN/2018

निर्धारण वर्ष / Assessment Year : 2011-12

Late Mr. Maruti Dharmaji Balwadkar.
(through legal heir Smt. Surekha
Maruti Balwadkar),
At Post Balewadi, Tal. Haveli, Dist. Pune.
Pune – 411 045.

.....अपीलार्थी / Appellant

PAN : AHPPB9691N.

बनाम / V/s.

The Income Tax Officer,
Ward – 4(6), Pune.

.....प्रत्यर्थी / Respondent

Assessee by : None.
(Withdrawal Application filed)

Revenue by : Shri Sudhendu Das.

सुनवाई की तारीख / Date of Hearing : 01.01.2021.

घोषणा की तारीख / Date of Pronouncement : 01 .01.2021

आदेश / ORDER

This appeal by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeals) – 3, Pune on 19.09.2017 in relation to the assessment year 2011-12.

2. Before us, the assessee has filed a letter dated 28.12.2020 seeking withdrawal of the appeal. The relevant contents of such letter reads as under :

“We have filed appeal with your honour for A.Y. 2011-12 dated 05.02.2018 with appeal No.290/PN/2018 in case of Mr. Maruti Dharmaji Balwadkar (PAN AHPPB9691N).

However, since we have already applied for Vivad se Vishwas Scheme 2020 on 13.12.2020, we hereby apply for withdrawal of our above mentioned appeal.

We request your honour to take the note of the same and acknowledge us needfully.”

3. The ld. DR did not raise any objection to the withdrawal of the appeal filed by the assessee. As such, the assessee is permitted to withdraw the appeal.

4. In the result, the appeal is dismissed as ‘withdrawn’.

Order pronounced in the open Court on 1st January, 2021.

Sd/-
(S.S. VISHWANETHRA RAVI)
JUDICIAL MEMBER

Sd/-/-
(R.S. SYAL)
VICE PRESIDENT

पुणे / Pune; दिनांक / Dated : 1st January, 2021.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-3, Pune.
4. The Pr.CIT -2, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “बी” बेंच,
पुणे / DR, ITAT, “B” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.